

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 156)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.10.2026

ORDER NO. 142 of 2026

Hon'ble Officiating President, CESTAT is pleased to partially modify the roster order no. 127 of 2026 for **CESTAT, New Delhi** on **05.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 05.10.2026 at 2:30 PM and on subsequent dates, if adjourned	Mr. Ajay Sharma, Hon'ble Member (Judicial),	Different of opinion matter C/50656/2021 Piyush Agarwal Vs. Commissioner of Customs – Indore C/51133/2022 Balaji Trademart India Pvt. Ltd. Vs. Commissioner of Customs – Indore

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar